

**Shiv Gopal Mishra,
Registrar General,
High Court of
Judicature
at Patna.**



**शिव गोपाल मिश्र,
महानिबंधक,
पटना उच्च न्यायालय,
पटना।**

Letter No 65404-65440 / File No. XXIV-63-2016/ A.D.(Apptt.)

Dated, Patna the 21st July, 2026

To,

**All the Principal Judge, Family Courts
Bihar.**

Sub : Regarding uploading the important Judgments/ documents / letters on the dedicated webpage of the 'Hon'ble Committee for Sensitization of Family Court Matters' on Patna High Court website

Sir,

With reference to the subject noted above, I am directed to say that the **'Hon'ble Committee for Sensitization of Family Court Matters'**, have been pleased to direct the uploading of all the relevant Judgments/Acts/Rules pertaining to the 'Family Court Matters' on the dedicated webpage of the 'Hon'ble Committee for Sensitization of Family Court Matters' on the website of Patna High Court. Further, the Hon'ble Committee have been pleased to resolve that suggestions be invited from all the Learned Principal Judge, Family Courts regarding the contents which are to be uploaded on the dedicated web page.

I, therefore, request you to send your suggestions relating to the content of 'Family Court Matters' on the dedicated email ID: **adapptt.hcpat-bih@gov.in.** for further necessary actions in the matter.

Yours faithfully

Registrar General